

## ADVANCES FROM G.P.F.

512. SHRI LILA DHAR BAROOAH : Will the Minister of FINANCE be pleased to state :

(a) whether Government employees are permitted to draw advances from their General Provident Funds for the purpose of financing higher education of their dependants ; and

(b) if the answer to part (a) above be in the negative, the reasons therefor and the purposes for which these advances are permitted ?

THE MINISTER OF FINANCE (SHRI T. T. KRISHNAMACHARI) : (a) Yes, Sir.

(b) Does not arise.

## समुद्र-तट का क्षरण

447. श्री भगवत नारायण भागवत : क्या खाफ तथा कृषि मंत्री यह बताने की कृपा करेंगे कि केरल, मैसूर, महाराष्ट्र तथा उड़ीसा में समुद्र तट के क्षरण का समस्या को हल करने के लिए चालू वर्ष में क्या उपाय किए गए हैं और चौथी पंच वर्षीय योजना में क्या उपाय करने का विचार है ?

## †[SEA EROSION

447. SHRI B. N. BHARGAVA : Will the Minister of FOOD AND AGRICULTURE be pleased to state the measure taken during the current year and proposed to be taken under the Fourth Plan to solve the problem of Sea erosion in Kerala, Mysore, Maharashtra and Orissa ?

सिचाई तथा विद्युत् मंत्रालय में उप-मंत्री (श्री एस० डी० मिश्र) :

केरल : केरल सरकार ने समुद्र तट के सम स्थलों की सुरक्षा के लिये एक कार्यक्रम द्वारा में लिया है और चालू वर्ष में इस काम को जारी रखा जा रहा है। इस उद्देश्य के लिये चालू वर्ष के दौरान 60 लाख रुपये का व्यय स्वीकार किया गया है। इस वर्ष कुल तीन मील लंबी समुद्र दीवार के पूरा होने की संभावना है।

केरल राज्य ने चौथी योजना के लिये अपने प्राथमिक ज्ञापन में समुद्र तट के 120 मील की सुरक्षा के लिये 30 करोड़ रुपये के प्रबंध के लिये सुझाव दिया है।

महाराष्ट्र : महाराष्ट्र सरकार ने राजीवाड़ा रत्नागिरि पर स्थायी सुरक्षा उपायों के लिये 14.51 लाख रुपये स्वीकार किये हैं और काम प्रगति कर रहा है।

राज्य सरकार ने चौथी योजना के मसीदे में समुद्र कटाव रोध उपायों के लिये 50 लाख रुपये का प्रस्ताव किया है और इसका दौरा अभी तैयार करना है।

उड़ीसा : उड़ीसा सरकार ने चालू वर्ष में समुद्र कटाव रोध सम्बन्धी कोई उपाय हाथ में नहीं लिये हैं। राज्य सरकार ने चौथी योजना के लिये अभी अपने प्रस्ताव तैयार करने हैं।

मैसूर : मैसूर सरकार ने अभी तक चालू वर्ष के दौरान अथवा चौथी योजना के लिये कोई समुद्र कटाव रोध कार्य स्कीम नहीं भेजी है।

[THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI S. D. MISRA) :

Kerala :

Kerala Government have undertaken a programme of protection of vulnerable reaches of the coastline and this work is being continued in the current year. An outlay of Rs. 60 lakhs has been approved for this purpose during the current year. A total length of 3 miles of seawall is expected to be completed during the year.

In their preliminary Memorandum for the Fourth Plan, the Kerala Government have suggested a provision of Rs. 30 crores for protection of 120 miles of sea coast.

Maharashtra :

The Government of Maharashtra have sanctioned Rs. 14.51 lakhs for permanent protective measures at Rajiwada Ratnagiri and the work is in progress.

The State Government have proposed Rs. 50 lakhs in the draft Fourth Plan for antisea erosion measures, the details of which have not yet been worked out.

†Transferred from 6th December, 1965.

‡[ ] English translation.

*Orissa :*

The Government of Orissa have not taken up any anti-sea erosion measures during the current year. The State Government are yet to formulate their proposals for the Fourth Plan.

*Mysore :*

The Government of Mysore have not sponsored any scheme of anti-sea erosion work during the current year or for the Fourth Plan so far.]

†SUGAR INDUSTRY'S DEMAND FOR CASH CREDIT LIMIT

454. {SHRI SITARAM JAIPURIA :  
SHRI RAM SINGH :

Will the Minister of FINANCE be pleased to state :

(a) whether it is a fact that recently the sugar industry has urged the Government of India to provide substantial increase in the cash credit limit and a reduction in the bank margins ; and

(b) if so, the action taken by Government in this matter ?

THE MINISTER OF FINANCE (SHRI T. T. KRISHNAMACHARI) : (a) Yes.

(b) The needs of the sugar industry have been taken into consideration while framing the credit policy for the current busy season.

‡AID TO CEYLON

485. SHRI M. C. SHAH : Will the Minister of FINANCE be pleased to state :

(a) whether it is a fact that Government have recently offered Ceylon aid in the form of consumer goods ; and

(b) if so, the details thereof ?

THE MINISTER OF FINANCE (SHRI T. T. KRISHNAMACHARI) : (a) Some credit for the purchase of consumer goods is under consideration.

(b) The proposal is under negotiation.

†FIRM FOR PUBLICITY WORK

486. SHRI M. RUTHNASWAMY : Will the Minister of FINANCE be pleased to state :

(a) whether it is a fact that under the auspices of the Ministry of External Affairs

a firm is being established in New York to handle some of its publicity work ;

(b) whether this firm is being organised by a former employee of the Ministry.

(c) whether this person was formerly a Press Attache of the Indian Embassy at Washington ; and

(d) if the reply to part (c) above be in the affirmative, the reasons for which his services as Press Attache were dispensed with ?

THE MINISTER OF FINANCE (SHRI T. T. KRISHNAMACHARI) : (a) No, Sir ; the firm is not being established under Government auspices.

(b) Yes, Sir.

(c) Yes, Sir.

(d) He was on a contract with Government. He tendered his resignation which was accepted.

12 Noon

CALLING ATTENTION TO A MATTER OF URGENT PUBLIC IMPORTANCE

SERIOUS POWER SHORTAGE IN THE STATE OF MADRAS AND ITS ADVERSE EFFECT ON PRODUCTION

SHRI T. S. PATTABIRAMAN (Madras) : Sir, I beg to call the attention of the Minister of Irrigation and Power to the serious power shortage in the State of Madras and its adverse effect on the industrial and agricultural production in that State.

THE MINISTER OF IRRIGATION AND POWER (DR. K. L. RAO) : Power supply in Madras State is at present both from hydro and thermal stations, the total installed capacity at present being a little over 1,100 MW, comprising 400 MW from thermal installations at Madurai, Madras and Neyveli and 720 MW of hydro power plant at Papanasam, Periyar, Mettur, Pykara, Moyar and Kundah.

The failure of the South West Monsoons resulted in poor storage in the Hydel Reservoirs in Madras State. Consequently there

†Transferred from the 6th December, 1965.

‡Transferred from the 7th December, 1965.